

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/299(CHE)/2024

PETITION NUMBER : CP/IB/240/2022

**NAME OF THE APPLICANT : R Thamodharan (RP) M/s. Meenakshi
Cargo Forwarders Pvt Ltd**

NAME OF THE RESPONDENT(S) : A Suresh Kumar & Anr

**UNDER SECTION : Sec 25(2)(i), 66 & 60(5) of IBC, 2016
r/w Rule11 of NCLT Rules, 2016**

ORDER

Ld. Counsel Mr. B. Dhanaraj for the Applicant. Ld. PCS Mr. R. Kannan for the Respondent.

Pleadings be completed in the case.

Applicant Counsel stated that AOS has been filed.

List the Application for hearing on **12.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk